To be Published in the Gazette Of India Extraordinary Part-1, Section-1

Government of India
Ministry Of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi

Public Notice No. 26 /2015-2020
New Delhi: Dated 29th September, 2021


S.O. (E): In exercise of powers conferred under Para 1.03 and 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby amends Para No.2.54 (d)(v)(ii) of the Handbook of Procedures of FTP (2015-2020) and extends the deadline to install and operationalise Radiation Portal Monitors and Container Scanners in the designated sea ports up to 31.03.2022.

Effect of this Public Notice:

The timelines for installation and operationalisation of Radiation Portal Monitors and Container Scanners in the designated sea ports is extended from existing 30.09.2021 to 31.03.2022.

(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Gol
E-mail: dgft@nic.in

[F.No.01/89/180/53/AM-01/PC-II(B)/E-2382)]